

## PRESCRIBED FORMAT

<b>Form.1</b>									
<b>List of cases E-filed during the month of February, 2022</b>									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of February, 2022</b>							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of February, 2022</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of February, 2022</b>						
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of Cases randomly allocated)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--

**Form.5**

**List of cases in which Case Management Hearing was held during the month of February, 2022**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	SPL. COURT FOR TRIAL AND DISPOSAL OF COMMERCIAL DISPUTES, VIJAYAWADA	Krishna	COS.7/2020	M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others	PRSR, NSV vs P.Ravi	18.05.2020	28.02.2022
			COS.8/2020	M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others	PRSR, NSV vs P.Ravi	18.05.2020	28.02.2022
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	NIL				

**Form.6**

**Contested commercial cases disposed during the month of February, 2022**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS. No.3/2020	Sri Krishna Pharmaceuticals vs Greenland Organics & 3 Others	Sk.Khadar vs VVVR	19.03.2020 (04.02.2020 Old COS.5/2020 PDJC, MTM)	A petition U/Or.38 R.5 CPC was filed and allowed on merits	03.02.22	730 days from the date of original institution	AFT	-	-	Indian Contract Act, 1872

**Form.6**  
**Contested commercial cases disposed during the month of February, 2022**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 35/2018 (Old AOP 665/2013)	M/s. Rashtriya Ispat Nigam Limited Vs. Hira Power & Steels Ltd (R1), Sri. A.S. Rao, (Arbitrator for R2) and Sri. Indian Council of Arbitration (R3)	Sri. G.Saibaba, Advocate for Petitioner Vs. Sri. V. Ravindra Prasad, Advocate for R1, R2 & R3 are Exparte	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.07.2013)	* Not Applicable	17.02.2022	3134 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2021 (Old AOP 531/2015)	M/s. Hira Power and Steels Ltd Vs. M/s.Rashtriya Ispat Nigam Limited (R1),	Sri. V. Ravindra Prasad, Advocate for Petitioner Vs.	18.01.2021 (Received by transfer)  (Date of Registration at Hon'ble	* Not Applicable	17.02.2022	2502 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

				Sri. A.S. Rao, (Arbitrator for R2	Sri. G.Saibaba, Advocate for R1, R2 is an Arbitrator	PDJ Court, Vsp on 13.04.2015							
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 11/2021	M/s.Rashtriya Ispat Nigam Limited Vs. M/s. East Coast Railways rep. by General Manager (R1) and M/s. East Coast Railways rep. by Chief Commercial Manager (R2)	Sri. A. Srinivas, Advocate for Petitioner Vs. Sri. K. Dakshina Murthy, Advocate for R1 & R2.	22.03.2021	* Not Applicable	23.02.2022	338 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 11/2020 (Old AOP 556/2016)	M/s.Chaitanya Electrical Enterprises Vs. M/s.Hindustan Shipyards Ltd. (R1) and Mr. T. Sai Prasad (R2)	Sri. D. Ramesh, Advocate for Petitioner Vs. Sri. G.Saibaba, Advocate for R1, R2 is an Arbitrator.	18.03.2020 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 01.06.2016	* Not Applicable	25.02.2022	2095 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 35/2018 (Old AOP 665/2013)	M/s. Rashtriya Ispat Nigam Limited Vs. Hira Power & Steels Ltd (R1), Sri. A.S. Rao, (Arbitrator for R2) and Sri. Indian Council of Arbitration (R3)	Sri. G.Saibaba, Advocate for Petitioner Vs. Sri. V. Ravindra Prasad, Advocate for R1, R2 & R3 are Exparte	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.07.2013)	* Not Applicable	17.02.2022	3134 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2021 (Old AOP 531/2015)	M/s. Hira Power and Steels Ltd Vs. M/s.Rashtriya Ispat Nigam Limited (R1), Sri. A.S. Rao, (Arbitrator for R2	Sri. V. Ravindra Prasad, Advocate for Petitioner Vs. Sri. G.Saibaba, Advocate for R1, R2 is an Arbitrator	18.01.2021 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 13.04.2015)	* Not Applicable	17.02.2022	2502 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

\*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

**Form.7**  
**Summary of Commercial Cases during the month of February, 2022**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	53	1	3	51
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	178	15	5	188

**REGISTRAR (JUDICIAL)**